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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 5253/2020

MUKUL SHARMA Petitioner

Through: Petitioner in person.

versus

GOVERNMENT OF NCT OF DELHI & ORS. Respondent

Through: Santosh Kumar Tripathi ASC
GNCTD for R-1

CORAM:

HON'BLE MR. JUSTICE VIPIN SANGHI

HON'BLE MR. JUSTICE RAJNISH BHATNAGAR

ORDER

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19.08.2020

After some arguments, the petitioner seeks leave to withdraw the petition.

Dismissed as withdrawn.

VIPIN SANGHI, J

RAJNISH BHATNAGAR, J

AUGUST 19, 2020

N.Khanna